

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.11.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6656 of 2025 in Comp. App. (AT) No. ____ of 2025	Balsam Properties Pvt. Ltd. & Ors. Vs. Registrar of Companies, Pune	Vishesh Kalra
2.	I.A. No. 6657 of 2025 in Comp. App. (AT) No. ____ of 2025	Mittal Brothers Pvt. Ltd. Vs. Bhagirathi Megacity Development Pvt. Ltd. & Ors.	Siddharth Joshi

Copy to: -

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